

Name of the corporate debtor: M/s Cosmopolitan Technofab Textiles Private Limited

Annexure-5

Date of commencement of liquidation: 31.08.2023

List of stakeholders as on: 25.10.2023

List of operational creditors (Government dues)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any Mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)					
1	Central Goods & Services Tax Delhi South Commissionerate Through The Deputy Commissioner, Division Connaught Place	Central Govt	29.09.2023	66,80,183	64,15,435	Outstanding GST Liability	0	NA	5.26%	0	2,64,748	0	The said claim was received by Liquidator initially on 29.09.2023 and the same was revised by the creditor on 05.10.2023. However, Liquidator accepted only Rs 64,15,435 in accordance with Regulation



2	Income Tax Officer, Ward 6(1), New Delhi	Central Govt	04.10.2023	7,90,570	7,90,570	7,90,570	Outstanding Income Tax Dues	0	NA	0.65%	0	0	0	0	16(2) of IBBI (Liquidation Process) Regulations 2016.
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